

LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 350/1387/2017

Date of order : 7.11.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

TARUN KUMAR BHATTACHARJEE
S/o Late Kumud Ch. Bhattacharjee,
Aged about 60 years,
Worked as Sr.DSTE/Co-ord/KGP,
R/o Mayapur Sukanta Nagar,
P.O. - Talbagicha,
Dist.- Midnapur West,
Kharagpur - 721306.

....APPLICANT

VERSUS

1. The Union of India,
Service through the
General Manager,
South Eastern Railway,
Garden Reach,
Kolkata - 700043.
2. Chief Medical Director,
South Eastern Railway,
Garden Reach,
Kolkata - 700043.
3. The Chief Medical Superintendent
Main Hospital,
Kharagpur - 721301.
4. DSTE,
South Eastern Railway,
Garden Reach Road,
Kolkata - 700043.
5. DSTE (Co-ordination)
Kharagpur -721301.

.....RESPONDENTS

For the applicant : Mr.A.Chakraborty, counsel
Ms.P.Mondal, counsel

For the respondents : Ms. Gargi Roy, counsel

O R D E R (ORAL)

Ms.Manjula Das, Judicial Member



Heard Mr.A.Chakraborty, 1d. Counsel along with Ms.P.Mondal, 1d. Counsel appearing for the applicant and Ms.Gargi Roy, 1d. Counsel appearing for the respondents.

2. This OA has been filed by the applicant under Section 19 of the A.T. Act, 1985 being aggrieved by non - consideration of the representation dated 20.2.2017 preferred by him before the respondent authorities.

3. Since it is the categorical stand of the applicant that the respondents have not passed any order in the representations dated 20.2.2017 despite passage of time, we deem it proper to direct the respondents to decide the same within a time frame, to which, 1d. Counsel for the respondents raised no objection.

4. Accordingly we direct the respondent No.2 to consider and dispose of the representations dated 20.2.2017 by passing a reasoned and speaking order within a period of 3 months from the date of receipt of this order. The decisions to be passed therein shall be communicated to the applicants forthwith. *We have*

5. *half gone into merit of case*
With the above directions the OA is disposed of at the admission stage itself. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

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